## GOVERNMENT OF INDIA PLANNING LOK SABHA

STARRED QUESTION NO:591
ANSWERED ON:08.05.2013
IMPLEMENTATION OF SCP TSP
Jena Shri Mohan;Sainuji Shri Kowase Marotrao

## Will the Minister of PLANNING be pleased to state:

- (a) whether the Special Component Plan (SCP) for Scheduled Castes and Tribal Sub-Plan (TSP) for Scheduled Tribes are being implemented in accordance with the guidelines of the Planning Commission;
- (b) if so, the details of the allocation of funds and expenditure made by various Central Ministries as well as State Governments during the last three years;
- (c) whether instances of violation of guidelines have been noticed in the implementation of these schemes and if so, the details thereof:
- (d) whether the Union Government is contemplating to bring in any change in the existing guidelines; and
- (e) if so, the details thereof and the reasons therefor?

## **Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a)to (e): A Statement is laid on the Table of the House.

STATEMENT REFFERED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 591 REGARDING IMPLEMENTATION OF SCP/TSP BY SHRI MOHAN JENA & SHRI MAROTRAO SAINUJI KOWASE TO BE ANSWERED ON 08-05-2013.

Planning Commission has issued guidelines from time to time to Central Ministries / Departments and States/ UTs for implementation of Scheduled Castes Sub-Plan and Tribal Sub-Plan, which to a large extent are being followed by them. The details of allocation of funds and expenditure by various Central Ministries / Departments for implementing SCSP & TSP are given in the Statement 21 and 21-A, respectively, of the Expenditure Budget Volume-I, every year starting from 2011-12. The allocation and expenditure incurred in respect of State Governments/ Union Territories for SCSP and TSP are at Annexure-I and Annexure-II, respectively.

The Specific instances of violation of guidelines observed relate to non-earmarking of funds for SCSP /TSP in proportion to population of SCs/STs by Assam, Sikkim, Gujarat, Karnataka, Haryana, Rajasthan and Jharkhand.

The Strategies for implementing SCSP & TSP during 12TH Five Year Plan has been detailed in Chapter on "Social Inclusion" of the draft 12th Plan document. An Inter- Ministerial Committee with representatives of State Government has also been constituted to examine converting the prevalent 'post-facto accounting approach,' to the SCSP/TSP into a robust 'pro-active planning' approach with a view to ensure inclusive growth.